Government of India Ministry of Finance Department of Revenue

LOK SABHA UNSTARRED QUESTION NO. †1214

TO BE ANSWERED ON MONDAY, DECEMBER 08, 2025/AGRAHAYANA 17, 1947 (SAKA)

INCENTIVES AND TAX CONCESSIONS FOR INDUSTRIES IN BARMER

†1214. SHRI UMMEDA RAM BENIWAL:

Will the Minister of FINANCE be please to state:

- (a) whether any special financial incentives/tax concessions are proposed by the Government for industries to be established in Barmer district in Rajasthan particularly for the upcoming refinery and petrochemical complex;
- (b) if so, the details thereof; and
- (c) whether similar incentives are being provided to Rajasthan and other industrial hubs of the country, if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) & (b): No special financial incentives/tax concessions have been proposed by the Government of India.
- (c): There is no State specific incentives for any refinery or petrochemical complex under the Income-tax Act 1961. However, there are certain limited exemptions under Section 10 of Income Tax Act, 1961 available to a foreign company in respect of crude oil, which are listed as under:
 - (i) Section 10(48)
 - (ii) Section 10 (48A)
 - (iii) Section 10 (48B)
